

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:1630
ANSWERED ON:03.12.2014
WORKING OF CBI AND RAW
Owaisi Shri Asaduddin

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the CBI and RAW are working under the direct administrative control of Cabinet Secretariat;
- (b) if so, whether there were reports about a scam in RAW recently;
- (c) if so, the details thereof;
- (d) whether the Government has initiated probe into this scam; and
- (e) if so, the outcome thereof and the time by which the probe is likely to be completed?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(DR. JITENDRA SINGH)

- (a): CBI is under administrative control of Department of Personnel and Training under Ministry of Personnel, Public Grievances and Pension. Research and Analysis Wing (RAW) is under the direct administrative control of Cabinet Secretariat.
- (b): No Madam, there are no reports about a scam in R&AW recently".
- (c) to (e): Does not arise in view of reply to part (b) of the question.